

DIVISION BENCH
COURT - I

P-107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/243(KB)2022
IA(I.B.C)/1156(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST JULY 2024

IN THE MATTER OF	INDIAN BANK VS SANDEEP KABRA
UNDER SECTION	SECTION 95(1)

Appearances (via video conference/physically)

Md. Danish Taslim, Adv.] For Financial Creditor
Mr. Sidhartha Sharma, Adv.
Mr. Aman Kataruka, Adv.

Mr. Avishek Guha, Adv.] For Sanjeev Kabra
Ms. Arunika Dutta, Adv.
Ms. Kaustov De Sarkar, Adv.

Mr. Ashok Kumar Agarwal, RP-in-person

ORDER

1. Ld. Counsel/Professional for the parties present.
2. Objection to the Report of RP be filed by the Personal Guarantor.
3. Reply to the Objection if any, be filed by the RP within three days.
4. List this matter on **12.08.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**